

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S). No. 2635 of 2021

Lal Saheb Singh ... Petitioner

Vs.

Union of India & Ors. ... Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. Ajit Kumar, Advocate
For the Respondent-UOI : Mr. Rajiv Sinha, ASGI

03/ 06.09.2021 Heard the parties.

As prayed, put up this case on 20.09.2021 to enable the learned counsel for the respondent-UOI to file counter-affidavit.

(Dr. S.N. Pathak, J.)

punit/-